

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

IA 3703/2023

In

C.P. (IB)/66(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: ANCHOR LEASING PRIVATE LIMITED V/s
EURO CERAMICS LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Agam H Maloo, Ld. Counsel for the Applicant present. Ms. Divya Dave, Dave, Ld. Counsel for the Respondent No.3 present.
2. Ld. Counsel for the Respondent No.3 seeks some time to argue the matter since the arguing counsel is not available. Time granted.
3. List this matter on 29.04.2024.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)